

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA ::
HYDERABAD**

Sub: High Court for the State of Telangana – Letter from the Registrar General, High Court of Madras, Chennai - National Conference on Economic Offences – Emerging Dynamics and Dimensions on 16th & 17th February, 2019 at Coimbatore – Nomination of Judicial Officers – Reg.

ORDER : ROC.NO.35/SO/2019, DATED 28.01.2019

The Hon'ble High Court has been pleased to nominate the following Judicial Officers to participate in the "National Conference on Economic Offences – Emerging Dynamics and Dimensions", to be held on 16th & 17th February, 2019, at Tamil Nadu State Judicial Academy, Regional Centre, Coimbatore.

1. Smt. C.Sumalatha, Director, Judicial Academy for the State of Telangana and Andhra Pradesh, Secunderabad.
2. Sri B.Papi Reddy, II Additional Chief Judge, City Civil Court, Hyderabad.
3. Sri N.Victor Immanuel, Special Judge for Economic Offences-cum-VIII Addl. Metropolitan Sessions Judge, Hyderabad.


REGISTRAR GENERAL
28.01.19

To

- 1) The Individuals concerned
- 2) The Registrar (IT-cum-CPC), High Court for the State of Telangana at Hyderabad. (with a request to place the same in the official website of the High Court.)

2029 R.O.C.No. 620/2018/JA

16/17/2019
Feb/2019
Dated: 03.01.2019

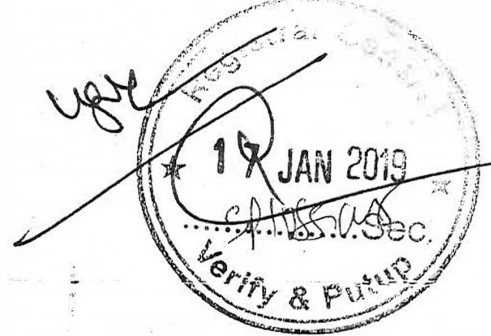
From

C. Kumarappan,
Registrar General,
High Court of Madras,
Chennai – 600 104.



To

The Registrar General,
High Court for the State of Telangana,
Hyderabad – 500 066.



Sir/Madam,

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Sub. : High Court of Madras and Tamil Nadu State Judicial Academy (TNSJA) – **National Conference on Economic Offences – Emerging Dynamics and Dimensions** – Scheduled to be held on **16th and 17th February, 2019, at TNSJA Regional Centre, Coimbatore** – Letter dated 03.01.2019 from the Hon'ble Chief Justice of the High Court of Madras to the Hon'ble Chief Justice of your High Court – Nomination of one Hon'ble High Court Judge, two judicial officers of your State in the cadre of District Judge dealing with economic offence cases, and the Director of the State Judicial Academy – Requested – Reg.

I am pleased to inform you that the High Court of Madras and the Tamil Nadu State Judicial Academy (TNSJA) are organising **National Conference on Economic Offences – Emerging Dynamics and Dimensions, on 16th and 17th February, 2019, at TNSJA Regional Centre, Coimbatore.**

I am further to state that the Hon'ble Chief Justice of the High Court of Madras has sent a letter dated 03.01.2019 to the Hon'ble Chief Justice of your High Court, requesting to nominate one Hon'ble High Court Judge, two judicial officers of your State in the cadre of District Judge dealing with economic offence cases, and the Director of the State Judicial Academy, to participate in the Conference.

I am also to inform you that TNSJA will make necessary arrangements for lodging, boarding, and local conveyance of the nominated Hon'ble High Court Judge, the District Judges, and the Director of the State Judicial Academy.

.... 2.

I am also to request you to kindly send the particulars of the Hon'ble High Court Judge, the District Judges, and the Director of the State Judicial Academy, who are nominated for the Conference, in the following format, to the Director, Tamil Nadu State Judicial Academy, No.30/95, P.S.K.R. Salai, Raja Annamalaipuram, Chennai-600028 (Email: tnsja.tn@nic.in / tnsja.tn@gmail.com), with a copy to the Deputy Director, Tamil Nadu State Judicial Academy, Regional Centre, No.251, Scheme Road, Race Course, Coimbatore-641 018 (Email: tnsja.rc.cbe@gmail.com), **on or before 18th January, 2019**, so as to enable us to communicate the further particulars of the Conference, to them:-

S.No.	Name of the Dignitary/Delegate	Mobile Number	Landline Number	E-mail ID
1.	Hon'ble Mr./Mrs./Ms. Justice....., Judge, High Court of			
	P.A./P.S. to the Hon'ble Judge			
2.	Mr./Mrs./Ms. District Judge,			
3.	Mr./Mrs./Ms. District Judge,			
4.	Mr./Mrs./Ms. Director,Judicial Academy			

I give below the Scheme of the Conference, showing the timings, to enable the nominated Hon'ble High Court Judge, the District Judges, and the Director of the State Judicial Academy, to make their travel plan:-

Day 1: 16th February, 2019	
09.00 a.m. to 05.30 p.m.	Inaugural Session and Working Sessions
07.00 p.m. to 09.30 p.m.	Cultural Programme followed by dinner
Day 2: 17th February, 2019	
09.30 a.m. to 01.30 p.m.	Working Sessions and Valedictory Session

I am also to request you to furnish the travel details of the Hon'ble High Court Judge, the District Judges, and the Director of the State Judicial Academy, in the following format, so as to reach the Director, Tamil Nadu State Judicial Academy, No.30/95, P.S.K.R. Salai, Raja Annamalaipuram, Chennai-600028 (Email: tnsja.tn@nic.in / tnsja.tn@gmail.com), with a copy to the Deputy Director, Tamil Nadu State Judicial Academy, Regional Centre, No.251, Scheme Road, Race Course, Coimbatore-641018 (Email: tnsja.rc.cbe@gmail.com), **on or before 01st February, 2018**, so as to enable us to make arrangements for lodging, boarding, and local conveyance:-

Sl. No.	Name of the Dignitary	Arrival at Coimbatore			Departure from Coimbatore		
		Flight/Train Number	Date	Time	Flight/Train Number	Date	Time
1.	Hon'ble Mr./Mrs./Ms. Justice..... Judge, High Court of						
2.	Mr./Mrs./Ms. District Judge,						
3.	Mr./Mrs./Ms. District Judge,						
4.	Mr./Mrs./Ms. Director,Judicial Academy						

For any clarifications regarding the arrangements of lodging, boarding and local conveyance, the officers/staff, whose particulars are given below, may be contacted:-

S.No.	Name and Designation	Mobile Number	Landline Number	Fax Number
1.	Mr. G. Chandrasekharan, Director, TNSJA, Chennai	09444477449	044-24958595	044-24958595
2./	Mr. P. Srikumar, Deputy Director, TNSJA Regional Centre, Coimbatore	09443087877	0422-2222610	0422-2222610
3.	Mrs. M. Latha, Librarian, TNSJA Regional Centre, Coimbatore	09840575127	0422-2222610	0422-2222610
4.	Mr. R.M. Viswanathan, Section Officer, TNSJA Regional Centre, Coimbatore	09941230888	0422-2222610	0422-2222610
5.	Mr. S. Raja, Chief Administration Officer, Principal District Court, Coimbatore	09943895585	0422-2216136	0422-2200240
6.	Mr. C.D. Sivakumar, Protocol Officer, Principal District Court, Coimbatore	09865718640	0422-2216136	0422-2200240

Yours faithfully,



REGISTRAR GENERAL

